

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3302  
ANSWERED ON:19.08.2004  
APPOINTMENT ON COMPASSIONATE GROUNDS  
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**Will the Minister of DEFENCE be pleased to state:**

- (a) the number of applications for appointment on compassionate grounds are pending with the Southern Naval Command, Kochi;
- (b) since when these applications are pending with Southern Naval Command;
- (c) the reasons for not giving appointment in each case; and
- (d) the guidelines issued by the Government regarding appointment on compassionate grounds in the Defence departments?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): There are 87 applications pending as follows:-

Year	Number
Prior to 2001	44
2002	24
2003	09
2004	10
Total	87

(c) Due to non-availability of vacancies earmarked for such appointments.

(d) The guidelines issued by the Department of Personnel & Training for appointment on compassionate grounds are followed by the Ministry of Defence. Compassionate appointments can be made only to 5% of the direct recruitment vacancies in Group 'C' & 'D' posts. Further, in terms of their recent instructions, all Ministries/Departments are permitted to fill only 1/3rd of the available direct recruitment vacancies in a year, further subject to 1% of the sanctioned strength of that department under the Annual Recruitment Plan. This has resulted in limited availability of vacancies for compassionate appointments.